

records, there were 42 textile mills lying closed in the State of Gujarat and 63 textile mills lying closed in the State of Maharashtra. As these closed mills are under private management, action to restart these mills is to be taken by the management concerned.

However, National Textile Corporation Limited (NTC), a Central Public Sector Undertaking of the Ministry of Textiles under the Board for Industrial and Financial Reconstruction (BIFR) approved revival scheme MS-08 had closed 21 mills in Maharashtra State and 10 mills in Gujarat State which were unviable, under the Industrial Dispute Act. Under the scheme NTC had no mandate to start these closed mills.

(c) The workers of the private mills, closed after 05.06.1985, are covered under the Textile Workers Rehabilitation Fund Scheme (TWRFS) being implemented by the Ministry under which they are given interim relief.

However, as regards NTC, the employees of its closed mills are paid dues under Modified Voluntary Retirement Scheme (MVRS), who opted for voluntary retirement under the scheme.

Modernisation of textile industry and upliftment of traditional weavers

2238. SHRI D. P. TRIPATHI:

SHRI B. K. HARIPRASAD:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has formulated any National Action Plan for modernization of textile industry during current year, if so, the details thereof; and

(b) the effective measures being taken by Government for modernisation of textile industry and upliftment of traditional weavers in the handicraft, powerloom and handloom sector in Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Government is implementing number of policy initiatives and schemes for the development and modernization of various segments of the textile industry, such as Technology Upgradation Fund Scheme (TUFS), Scheme for Development of Technical Textiles, Schemes for the Development of the Powerloom Sector, Scheme for Integrated Textile Parks (SITP), Integrated Processing Development Scheme, Integrated Skill Development Scheme (ISDS), Schemes for Development of Silk and Sericulture Sectors, National Handloom Development Programme (NHDP), Comprehensive Handloom Cluster Development Scheme (CHCDS), Baba Sahib Ambedkar Hastshilp Vikas Yojna,

Design and Technology Upgradation Scheme, Marketing Support and Services Scheme, Comprehensive Welfare Scheme for Handloom Weavers and Handicraft Artisans, Infrastructure and Technology Development Scheme, etc.

These schemes facilitate the modernization of Textile Industry and also provide upliftment of traditional artisans and weavers in the handicrafts, powerloom and handloom sector. These Schemes are applicable in all States including Karnataka.

Workshed for SC/ST weavers

†2239. SHRI PRABHAT JHA: Will the Minister of TEXTILES be pleased to state:

(a) whether the proposal of Madhya Pradesh Government for construction of workshed for the weavers of Scheduled Castes/Scheduled Tribes is under consideration of Central Government, if so, the details thereof; and

(b) whether a quick decision is to be taken on the proposal and proposed amount is to be released and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Proposal from Madhya Pradesh Government for construction of workshed for the weavers of Scheduled Castes/Scheduled Tribes has not been received so far by the office of the Development Commissioner (Handlooms), Ministry of Textiles.

(b) Does not arise.

Training to youth in textile trade

2240. SHRI K. R. ARJUNAN: Will the Minister of TEXTILES be pleased to state:

(a) whether more than three lakh youth had been given training by Government in textile trade; and

(b) if so, how many of them belong to Tamil Nadu?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Yes Sir. A total of about 67000 persons have been trained in the State of Tamil Nadu under Integrated Skill Development Scheme (ISDS) out of a total of 4,65,000 trained so far.

The House then Adjourned at four minutes past twelve of the clock.

† Original notice of the question was received in Hindi.